

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

23.11.94

Sh. K. S. Sharma, counsel for the applicant.
Sh. V. S. Garg, counsel for the respondents.

Hears the learned counsel for the parties. No case of contempt is made out. If there is any cause, the applicant may proceed according to law.

C.A. stands disposed of accordingly.

Additional
reply filed
on 23-11-94
S.
23-11-94

(B. N. Dhanraj)
M (A)

(Sh. M. S.)

11/12/94
12/12/94

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